

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 4387
TO BE ANSWERED ON 02.04.2026

Damage caused by the floods in Punjab

4387. DR. VIKRAMJIT SINGH SAHNEY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government could have foreseen the damage caused by the floods in Punjab in 2025 considering the gates of Madhopur Barrage of Ranjeet Sagar Dam on River Ravi were damaged that escalated the floods;
- (b) if so, the details of the steps taken in this regard;
- (c) if not, the details regarding the steps taken by Government to improved prediction of such crisis in the future; and
- (d) whether the Central Government has assessed the monetary damage due to Punjab floods 2025?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) to (c): The Central Water Commission (CWC) is providing Seven-day advisory flood forecast on its web portal <https://aff.india-water.gov.in/> through pan India rainfall-based mathematical modelling for major river basins of the country including Ranjeet Sagar Dam. The advisory forecast indicated a likely flood wave during the period from 24-27 August 2025.

As a non-structural measure of flood management, the CWC issues short-range flood forecasts with a lead time up to 24 Hrs. to concerned State Governments at identified locations. CWC also issues inflow forecasts to identified reservoirs for proper reservoir regulation. Presently, flood forecasts are issued by CWC at 350 stations (150 Inflow Forecast Stations + 200 Level Forecast Stations) as per Standard Operating Procedure. The network has been established in consultation with State Govt. /Project authorities. CWC maintains 5 No's of Hydrological Observation (H.O) Stations (4 monitoring + 1 inflow forecast) in Punjab. The CWC takes immense steps and adopts various dissemination mechanisms to get maximum reach to the flood warnings produced, so that mitigation measures can be adopted by State Governments, State Disaster Management Authority (SDMA), National Disaster Management Authority (NDMA) and public. The flood forecasts formulated by CWC are disseminated to all stakeholders through Flood Forecasting Website (<https://ffs.india-water.gov.in/>)/ FloodWatch India 2.0 App/ E-mail/WhatsApp/Facebook (CWCOfficial.FF)/X (Twitter-CWCOfficial_FF), YouTube Channel (CWC Flood Updates [@https://youtube.com/@cwc floodupdates?si=VAeiP9-YRKRI SOOZ](https://youtube.com/@cwc floodupdates?si=VAeiP9-YRKRI SOOZ)) and CAP Alert through

NDMA Sachet portal. Common Alert Protocol (CAP) alerts are generated through an application developed by the Centre for Development of Telematics (C-DoT) in association with NDMA. These alerts are initially dispatched to the first beneficiary viz. SDMA, who in turn create understandable warnings to warn the general public. CWC (HQ) uploads the alerts to the concerned application for level forecasting stations. CAP alerts are issued for all level forecasts in the Sachet platform <http://platform.sachetdashboard.ndma.gov.in/>.

(d) As per the National Policy on Disaster Management (NPDM), the primary responsibility for disaster management, including assessment of damages on ground level, rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural calamities, from the State Disaster Response Fund (SDRF) already placed at their disposal, in accordance with Government of India approved items and norms. The Central Government supplements the efforts of the State Governments and provides requisite logistics and financial support. Additional financial assistance is provided from National Disaster Response Fund (NDRF), as per laid down procedure, in case of disaster of 'severe nature', which includes visit of an Inter-Ministerial Central Team (IMCT) for on the spot assessment of damages. In wake of floods during 2025 in Punjab, the IMCT has visited the affected areas in the State during 3rd to 6th September, 2025. Further, the Ministry of Home Affairs has requested the State Government of Punjab vide letters dated 27.10.2025, 17.11.2025, 18.12.2025 and 09.03.2026 to submit a revised memorandum in accordance with the SDRF/NDRF format/guidelines, including the items and norms. The details of funds allocated and released under SDRF and NDRF is available on Disaster Management (DM) Division, MHA's website www.ndmindia.mha.in.
